

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00217/2021

Dated Monday the 8th day of March Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

K.Karthikeyan (Aged 38), S/o.. R. Kaliamurthy (late),
No. 06, Ranganathan Garden,
15th Main Road, Anna Nagar,
Chennai 600040.Applicant

By Advocate M/s. N. E. Athipan Raj

Vs

1.Chief Accounts Officer,
Pension Department,
Office of the Commissioner of Customs,
Chennai – VIII Commissionerate of Customs House,
No. 60, Rajaji Salai, Chennai 600001.

2.The Senior Accounts Officer,
Pay and Accounts Office,
Pension Department,
Customs House, Chennai 600001.Respondents

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

Counsel for the applicant on instructions, submits that he wants to withdraw this OA.

2. Hence, this OA is dismissed as withdrawn.

(C.V.Sankar)
Member(A)

(S.N.Terdal)
Member(J)

08.03.2021

SKSI